

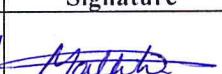
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/158/252/HDB/2017
NAME OF THE COMPANY	Citly Foods Limited
NAME OF THE PETITIONER(S)	Citly Foods Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MALLIKARJUNA RAO N	CA	ca.8121580580@gmail.com 8121 580 580	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Mallikarjuna Rao, Learned CA for the Applicant Company.

The Ld. Counsel for the Petitioner requested for the Interim Order as there is an urgency in this matter. Post the case on 05.02.2018.



Member (T)



Member (J)

Binnu